

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2022 (FRIDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|--|
| 1. | I.A. No. 3186 of 2022 in Comp. App. (AT) (Ins) No. 235 of 2021 | Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors. | Swaroop George | Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3 |

For Admission (Fresh Cases)

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| 2. | Competition App. (AT) No. 32 of 2022 | Delicasy Continental Pvt Ltd. Vs. Competition Commission of India | Mahesh Agarwal | Shama Nargis Vaibhav Gaggar Sharmistha Ghosh Kokila Kumar |
| 3. | Competition App. (AT) No. 34 of 2022 | Toyfort Vs. Competition Commission of India | Shlok Chandra | Sharmishtha Ghosh Aditi Sinha Kokila Kumar |
| 4. | Competition App. (AT) No. 36 of 2022 | Austere Systems Pvt. Ltd. Vs. Competition Commission of India | Amol Sinha | |
| 5. | Competition App. (AT) No. 38 of 2022 & I.A. No. 3019 of 2022 | Yash Solutions & Ors. Vs. Competition Commission of India | Divita Vyas | Davander Prasad Sharmistha Ghosh |
| 6. | Competition App. (AT) No. 39 of 2022 & I.A. No. 3010 & 3064 of 2022 (With Defects) | Satish Kumar Agarwal & Anr. Vs. Competition Commission of India | Rajiv Goyal | |
| 7. | Contempt Case (AT) No. 20 of 2022 in Comp. App. (AT) No. 256 of 2017 | UBC Engineers Pvt. Ltd. & Ors. Vs. R Prasanth | Anuj Tiwari | |

For Admission (After Notice)

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| 8. | Competition App. (AT) No.19 of 2020 | Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors. | Aditya Verma | Amit Kumar-R1 Balaji Subramanian-R11 |
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| 9. | Contempt Case (AT) No. 05 of 2022 in Comp. App. (AT) (Ins) No. 35 of 2019 | Rakesh Kumar Gupta & Anr. Vs. Sunshine Infraheights Pvt. Ltd. & Anr. | Adhish Rajvanshi | Simran Jyoti Singh |
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For Hearing

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| 10. | Comp. App. (AT) No. 321 of 2019 | Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors. | Ashok Kumar Jain | Dhruv Surana |
| 11. | Competition App. (AT) No. 55 of 2018 | Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With | Bina Gupta | Samar Bansal (R-CCI) |
| 12. | Competition App. (AT) No. 75 of 2018 | Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With | Nisha Kaur Uberoi | Pankaj seth (R-CCI) |
| 13. | Competition App. (AT) No. 76 of 2018 | Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With | Nisha Kaur Uberoi | Samar bansal (R-CCI) |
| 14. | Competition App. (AT) No. 77 of 2018 | B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With | Vaibhav Gaggar | Samar Bansal (R-CCI) |
| 15. | Competition App. (AT) No. 78 of 2018 | Dakshay Thakkar Vs. Competition Commission of India & Ors. With | Vaibhav Gaggar | Samar Bansal (R-CCI) |
| 16. | Competition App. (AT) No. 80 of 2018 | M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With | Bina Gupta | Pankaj Seth-R1 |
| 17. | Competition App. (AT) No. 85 of 2018 | Glenn M. Saldanha Vs. Competition Commission of India & Ors. With | Nisha Kaur Uberoi | Saurabh Mishra-CCI |
| 18. | Competition. App. (AT) No. 95 of 2018 | Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. With | Anshul Narayan | Samar Bansal |

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| 19. | Competition App. (AT) No. 02 & 04 of 2019 | Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With | Anshul Narayan | Saurabh Mishra (R-CCI) |
| 20. | Competition App. (AT) No. 20-21 of 2019 | Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors. | Gunjan Chowksey | Navdeep Singh Suhag-R1 |
| 21. | Competition App. (AT) No. 26 of 2020 | Travel Agents Association of India Vs. Competition Commission of India & Ors. | MM Sharma | Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4 |
| 22. | Competition App. (AT) No. 15 of 2021 | Maruti Suzuki India Ltd. Vs. Competition Commission of India | Pallavi Shroff | Balaji Subramanian |

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar